

# LOK SABHA DEBATES

1

## LOK SABHA

Thursday, October 28, 1976|Kartika,  
6, 1898 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

DOCK WORKERS (REGULATION OF  
EMPLOYMENT) AMENDMENT RULE,  
1976

THE MINISTER OF SHIPPING AND  
TRANSPORT (DR. G. S. DHILLON):

I beg to lay on the Table a copy of  
the Dock Workers (Regulation of  
Employment) Amendment Rules,  
1976 (Hindi and English versions)  
published in Notification No. S.O.  
3559 in Gazette of India dated the  
9th October, 1976, under sub-section  
(3) of section 8 of the Dock Workers  
(Regulation of Employment) Act,  
1948. [Placed in Library. See No.  
LT—11419/76].

NOTIFICATIONS UNDER CUSTOMS ACT,  
1962 AND CENTRAL EXCISE RULES,  
1944 AND RE. SUPPLY AND DISTRIBUTION  
OF STAMP IN TAMIL NADU AND  
STATEMENT FOR DELAY

THE MINISTER OF STATE IN-  
CHARGE OF THE DEPARTMENT  
OF REVENUE AND BANKING  
(SHRI PRANAB KUMAR MUKHER-  
JEE): I beg to lay on the Table—

(1) A copy each of the following  
Notifications (Hindi and English  
versions) under section 159 of the  
Customs Act, 1962:—

(i) G.S.R. 797(E) published in  
Gazette of India dated the  
10th September, 1976.

2

(ii) G.S.R. 798(E) published in  
Gazette of India dated the  
10th September, 1976.

(iii) G.S.R. 842 (E) published in  
Gazette of India dated the  
12th October, 1976 together  
with an explanatory memo-  
randum.

(iv) G.S.R. 846(E) published in  
Gazette of India dated the  
14th October, 1976 together  
with an explanatory memo-  
randum.

[Placed in Library. See No. LT—  
11420/76]

(2) A copy each of the following  
Notifications (Hindi and English  
versions) issued under the Central  
Excise Rules, 1944:—

(i) G.S.R. 1393 published in  
Gazette of India dated the  
25th September, 1976 together  
with an explanatory memo-  
randum.

(ii) G.S.R. 1492 published in  
Gazette of India dated the  
16th October, 1976 together  
with an explanatory memo-  
randum.

[Placed in Library. See No. LT—  
11421/76]

(3) (i) A copy of Notification  
No. L. 5237/75 (Hindi and English  
versions) published in Tamil Nadu  
Government Gazette dated the 17th  
March, 1976 making certain amend-  
ment to the Rules for the supply  
and distribution of stamp as in force  
in the State of Tamil Nadu under  
sub-section (2) of section 75-A of  
the Indian Stamp Act, 1899 read  
with clause (c) (iv) of the Pro-  
clamation dated the 31st January,

1976 issued by the President in relation to the State of Tamil Nadu.

(ii) A Statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT—11422/76]

**NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 RE. IAS, IPS AND IFS**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Appointment by Promotion) Fifth Amendment Regulations, 1976, published in Notification No. G.S.R. 1461 in Gazette of India dated the 16th October, 1976.
- (ii) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 1976 published in Notification No. G. S. R. 1462 in Gazette of India dated the 16th October, 1976.
- (iii) The Indian Forest Service (Appointment by Promotion) Third Amendment Regulations, 1976, published in Notification No. G.S.R. 1463 in Gazette of India dated the 16th October, 1976.
- (iv) The Indian Administrative Service (Cadre) Amendment Rules, 1976, published in Notification No. G.S.R. 1464, in Gazette of India dated the 16th October, 1976.
- (v) The Indian Police Service (Cadre) Amendment Rules,

1976, published in Notification No. G.S.R. 1465 in Gazette of India dated the 16th October, 1976.

- (vi) The Indian Forest Service (Cadre) Amendment Rules, 1976, published in Notification No. G.S.R. 1466 in Gazette of India dated the 16th October, 1976.

[Placed in Library. See No. LT—11423/76]

**POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH (AMNDT.) REGULATIONS, 1976 AND CERTIFIED ACCOUNTS OF AIIMS, NEW DELHI FOR 1974-75**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table—

- (1) A copy of the Post Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Regulations, 1976 (Hindi and English versions) published in Notification No. G.S.R. E3 in Chandigarh Administration Gazette dated the 18th May, 1976, issued under section 32 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966.

[Placed in Library. See No. LT—11424/76]

- (2) A copy of the Certified Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1974-75, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956.

[Placed in Library. See No. LT—11425/76]

**INDIAN TELEGRAPH (EIGHTH AMNDT.) RULES, 1976**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of